



Honourable Shri Justice Vikas Ramchandra Kingaonkar

B.Sc., B.A., LL.B., LL.M.

2006 - 2011

Justice Vikas Ramchandra Kingaonkar born on 31st January, 1949. He was enrolled as an Advocate on 15th September, 1971. He practiced for 4 ½ years at Jalna and Aurangabad Civil Court and District Courts from September 1971 till 21.4.1976 in Civil and Criminal matters. He worked as Joint Director, Judicial Officers Training Institute, Nagpur from 31st December, 1992 to 31st May, 1997, as District & Sessions Judge, Latur (1st June, 1997 to 16th June, 2000), Nanded (16th June, 2000 to 5th June, 2003), Nagpur (6th June, 2003 to 5th September, 2003) and Registrar and Registrar General, Bombay High Court, since 6th September, 2003. He was appointed as an Additional Judge of the Bombay High Court on February 27, 2006 and appointed as a permanent Judge on February 22, 2008. Retired on January 31, 2011.